

**Government of India
Office of the Controller General
Patents, Designs & Trade Marks**

No. CG/F/5/1A/1/2010/

Date: 15/12/2010

FILLING UP TWO POSTS OF SENIOR JOINT REGISTRAR OF TRADE MARKS & GEOGRAPHICAL INDICATIONS ON DEPUTATION BASIS (INCLUDING SHORT TERM CONTRACT).

Applications are invited in the prescribed proforma appended below for the post of Senior Joint Registrar of Trade Marks and Geographical Indications (Group "A" Gazetted) in the Pay Band PB-4 (Rs. 37,400 – 67,000) + Grade Pay Rs. 8,900 on deputation basis (including short term contract) likely to be posted at **Mumbai, Delhi or Chennai** with the following eligibility conditions from:

Officers of the Central Government/State Governments/UTs/Universities/Recognized Research Institutions/Public Sector Undertakings/Semi Government or Autonomous or Statutory Organizations:

- (a)(i) holding analogous post on regular basis in the parent cadre/department; or
- (ii) with two years service in the grade rendered after appointment thereto on a regular basis in posts in Pay Band PB-4 (Rs. 37,400 – 67,000) with Grade Pay of Rs. 8,700 or equivalent in the parent cadre/department; and
- (b) possessing the following educational qualifications and experience:

ESSENTIAL:

- (i) Degree in law of a recognized University.
- (ii) Twelve years practice at a bar or twelve years experience in a State Judicial Service or in the legal department of a State Government or of the Central Government or in the processing of applications for registration filed under the Trade Marks Act / Geographical Indications Act or in teaching law in a recognized University/Institute.

OR

- (iii) Master's degree in law of a recognized University with ten years experience in teaching law or in conducting research in law in a recognized University/Institution.

DESIRABLE:

Ph. D. in Intellectual Property of a recognized university.

Age:

The maximum age limit for appointment by deputation (ISTC) shall not exceed 56 years as on the closing date of receipt of applications.

The application in the prescribed proforma appended below duly signed by the candidate and countersigned by the employer along with the complete up-to-date photo copy of the Confidential Report of the officer who could be spared in the event of their selection should reach the **Controller General Patents, Designs & Trade Marks, Boudhik Sampada Bhavan, S. M. Road, Antop Hill, Mumbai-400 037 on or before 16th February, 2011.**

Applications received after the last date or without the Confidential Reports or otherwise found incomplete will not be considered while forwarding the applications. It may please be verified and certified by the controlling Officer that particulars furnished by the officers are correct and the no disciplinary case is pending or contemplated against the officer.